

ALTERNATIVE CAUSELIST
COURT NO. 02
SINGLE BENCH (BENCH ID-24812)
HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Fresh Filing (Admission)

1	W.P(C)/7725/2013	MANAGING COMMITTEE OF MADARSA MAZHARUL ULOOM THROUGH ITS SECRETARY ALIMUDDIN SHEIKH vs EDUCATION	NEHALA SHARMIN SHRAVAN KUMAR	BHAWESH KUMAR RUBY PARWEEN CHANDRA G. A. BARDHAN
	CODE OF CIVIL PROCEDURE, 1908			
2	W.P(C)/7740/2013	CHANDESHWAR KAPAR vs CO OPERATIVE	RAKESH RANJAN	BHAWESH KUMAR
	CODE OF CIVIL PROCEDURE, 1908			
		Admission		
3	W.P(C)/714/2013	MADAN KARMAKAR vs REVENUE DEPARTMENT	AKSHAY KR MAHATO MAHESH KR SINHA	VIKASH KISHORE PRASAD
	CODE OF CIVIL PROCEDURE, 1908			
4	W.P(C)/718/2013	SONA RAM HANSDA vs FISHERY AND	AKSHAY KR MAHATO	MD. SHAMIM AKHTAR MANOJ KR. NO.3
	CODE OF CIVIL PROCEDURE, 1908			
5	W.P(C)/806/2013	KISHOR KUMAR CHOPRA AND ORS vs PERSONNEL AND ADMINIS REFORM	NAVIN KR SINGH SHIV SHANKAR KUMAR ASHOK KR PANDEY MANOJ TANDON	RAM NIVAS ROY SANJAY PIPRAWALL
	EXAMINATION MATTER			
6	W.P(C)/809/2013	CHINTAMAN SAO vs HASINA KHATOON AND ORS	RAJEEV RANJAN TIWARY	SANTOSH KUMAR PRABHAT KR SINHA
	IA NO, 8577/2017 (For Substitution Petition) CODE OF CIVIL PROCEDURE, 1908			
7	W.P(C)/812/2013	CENTRAL COALFIELDS LTD vs SRI ASHOK	VIJAY KANT DUBEY RANJAN KUMAR KAUSTAV PANDA NAGMANI TIWARI	NIRAJ KISHORE BIRENDRA KUMAR
	CODE OF CIVIL PROCEDURE, 1908			
8	W.P(C)/843/2013	GAYA DAS BHOKTA AND ANR vs REVENUE DEPARTMENT	BALESHWAR YADAV JAY SHANKAR TIWARY	MD. SHAMIM AKHTAR MANOJ KR. NO.3 A K SRIVASTAVA BADAL VISHAL
	LAND ACQUISITION ACT 1894			
9	W.P(C)/878/2013	SURESH EKKA vs RAJAN KHALKO	CHANDRAJIT MUKHERJEE ARBIND KUMAR SAHAY GAURAV PIYUSH AMIT KUMAR DAS WARDA KHAN	RAJESH KUMAR ROHITASHYA ROY ALIS ROHIT ROY CHANDRA SHEKHAR SINGH PIYUSH CHITRESH
	IA NO, 1942/2021 (For Substitution Petition), 6321/2013 (For Stay Vacating Petition) CODE OF CIVIL PROCEDURE, 1908			
10	W.P(C)/914/2013	NIRANJAN LAL AGRAWAL AND ORS vs FINANCE	SHOBHAKAR MISHRA VIKESH KUMAR MD.MURTAZA AJIT KUMAR	INDRAJIT SINHA MD. MOKHTAR KHAN ASHISH JHA AJAY KUMAR SAH KRISHANU RAY ARPAN MISHRA
	IA NO, 2156/2018 (For Stay Of Proceedings) CODE OF CIVIL PROCEDURE, 1908			
11	W.P(C)/961/2013	VISHNU NARAIN DUTTA SINGH AND ORS vs REVENUE DEPARTMENT	ARVIND KUMAR CHOUDHARY	MD. SHAMIM AKHTAR MANOJ KR. NO.3
	REG. FEE MATTER			

12	W.P(C)/1340/2013	JHARKHAND STATE ELECTRICITY BOARD vs DAMODAR VALLEY CORPORATION AND ORS	MUKESH KR SINHA PRABHAT SINGH RAHUL KUMAR	SUDARSHAN SHRIVASTAVA TAPASH KABIRAJ DEBOLINA SEN ARBIND KUMAR AMIT KUMAR DAS
	ELECTRICITY-00			
13	W.P(C)/1352/2013	OM PRAKASH CHOUDHARY vs NILARANI JAISWAL AND ANR	AASHISH KUMAR GAURAV	ARVIND KUMAR CHOUDHARY
	CODE OF CIVIL PROCEDURE, 1908			
14	W.P(C)/1363/2013	SHRAWAN KUMAR AND ANR vs COLLECTARIATE	HEMANT KR SHIKARWAR MADHURI KUMARI NEMISH KUMAR	RAJESH KUMAR VINOD KUMAR SAHU
	CODE OF CIVIL PROCEDURE, 1908			
15	W.P(C)/1689/2013	SPENCER DISTILLERIES AND BREWERIES PVT LTD THROUGH ITS DIRECTOR MANISHA SAHAY vs EXCISE DEPARTMENT	SHEKHAR SINHA PRAVEEN KUMAR	A.G CHANDRA PRABHA PARTH S. A. SWAROOP PATI
	CODE OF CIVIL PROCEDURE, 1908			
16	W.P(C)/1695/2013	PRAMOD KUMAR SHARMA AND ORS vs COLLECTARIATE	RAJIV RANJAN SHRESTH GAUTAM VISHAL KUMAR TRIVEDI	MD. SHAMIM AKHTAR MANOJ KR. NO.3 SARVENDRA KUMAR BABAN PRASAD ARBIND KR SINHA
	CODE OF CIVIL PROCEDURE, 1908			
17	W.P(C)/1749/2013	BISHUN RABIDAS vs THE STATE OF JHARKHAND AND ORS.	JITENDRA KUMAR JITESH KUMAR ARBIND KR SINHA	MD. SHAMIM AKHTAR RAM NIVAS ROY PRASHANT KUMAR SINGH AMIT KUMAR
	LAND ACQUISITION-00			
wt18	W.P(C)/1734/2013	GANESH RABIDAS vs THE STATE OF JHARKHAND AND ORS.	JITENDRA KUMAR JITESH KUMAR ARBIND KR SINHA	VIKASH KISHORE PRASAD RAM NIVAS ROY
	LAND ACQUISITION-00			
19	W.P(C)/1948/2013	WRECKO GLASS INDUSTRIES REPRESENTED THROUGH ITS PROPRIETOR GEORGE WRECKO vs CHIEF SECRETORY	DEEPAK KUMAR SUSHIL DWIVEDI SANJAY KR PANDEY 2	AJIT KUMAR RUPESH SINGH RAHUL SABOO
	IA NO, 1589/2019 (For Misc.)			
	CODE OF CIVIL PROCEDURE, 1908			
20	W.P(C)/2404/2013	SMT SHAILA DEVI ALIAS SHAILA KUMAR AND ANR vs RAILWAYS	RASHMI KUMAR MILAN KUMAR BHAIYA VISHWAJEET KUMAR. ARVIND KR SINGH	RAM NIVAS ROY GANESH PATHAK MAHESH TEWARI
	PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) ACT,1971			